

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR M K HANJURA

Civil Appeal No(s). 8836/2010

CHANDRA BHAN SINGH & ORS.

Appellant(s)

VERSUS

VIJAY SHANKAR & ORS.

Respondent(s)

Date : 22/07/2014 This appeal was called on for hearing today.

For Appellant(s)

Mr.Vikram Singh,adv.
Mr. T. N. Singh ,Adv.

For Respondent(s)

Ms.Sushma Verma,adv.
Mr. Prashant Chaudhary ,Adv.

UPON hearing the counsel the Court made the following
O R D E R

What gets revealed from the perusal of the office report is that the original record has been received from the High Court and is available in this registry for reference of the Hon'ble Court. The learned counsel for the parties have filed their respective statement of case. Viewed in that context, the matter shall be processed for listing before the Hon'ble Court under the rules.

(M K HANJURA)
Registrar

SB
Signature Not Verified

Digitally signed by
Sushma Kumari Bajaj
Date: 2014.07.25
10:55:03 IST
Reason: